

**R.O.C.No.11554-A/2013-B2**  
**POSTING**

**DISTRICT JUDGE**  
**TRANSFER &**

**NOTIFICATION No. 185 / 2013**

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Nagapattinam in Nagapattinam District in the cadre of District Judge along with 21 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Thiru A.A.Nakkiran, III Additional District Judge, Thanjavur at Pattukottai is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Nagapattinam in Nagapattinam District in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED: 24.09.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL